

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:798
ANSWERED ON:27.11.2014
RECOVERY OF OUTSTANDING DUES BY NTPC
Singh Shri Sushil Kumar

Will the Minister of POWER be pleased to state:

- (a) whether the National Thermal Power Corporation (NTPC) has issued disconnection notices to some States for failing to clear their dues;
- (b) if so, the details thereof; and
- (c) the steps taken/proposed to be taken by the Union Government to expedite the payment of the outstanding dues by those States?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

- (a) & (b) : NTPC has not issued any regulation notice to any State in the year 2014-15.
- (c) :In view of (a) & (b) above, the question does not arise, as there is no outstanding payment overdue from its beneficiaries.